

FORM G
**INVITATION FOR EXPRESSION OF INTEREST FOR MICRO STOCK HOLDING PRIVATE
LIMITED OPERATING IN FINANCIAL INTERMEDIATION AT DELHI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- | | | |
|----|---|---|
| 1. | The corporate debtor along with PAN/ CIN/ LLP No | Micro Stock Holding Private Limited
CIN: U65923DL2010PTC197855 |
| 2. | Address of the registered office | 98, Shahzada Bagh, Industrial Area, Old Rohtak Road, New Delhi-110035 |
| 3. | URL of website | Not available
Details shall be made available from the office of IRP by sending an email at: cirp.microstock@gmail.com |
| 4. | Details of place where majority of fixed assets are located | As per the records available, Corporate Debtor has no fixed assets as on March 31, 2017. Further, no records founds for fixed assets of the Corporate Debtor as on date of initiation of CIRP of the Company. |
| 5. | Installed capacity of main products/ services | Not applicable. The Corporate Debtor was engaged in business of financial intermediary. |
| 6. | Quantity and value of main products/ services sold in last financial year | Nil, no business transaction was reported by suspended director or promoters. As per the available records, no director is found on the Board of the Corporate Debtor. The latest financial are available for FY 2016-17. |
| 7. | Number of employees/ workmen | Nil as on Insolvency Commencement date (As per information provided by ex-management) |



- | | | |
|-----|--|--|
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com after executing confidential undertaking |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com and cc to fcsmayagupta@gmail.com |
| 10. | Last date for receipt of expression of interest | 25.02.2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 04.03.2023 |
| 12. | Last date for submission of objections to provisional list | 09.03.2023 |
| 13. | Process email id to submit EOI | cirp.microstock@gmail.com |



Maya Gupta



Resolution Professional of Micro Stock Holding Pvt Ltd

IBBI Registration No.: IBBI/PA-002/IP-N00363/2017-18/11061

AFA Valid upto 08/11/2023

Date: 10/02/2023

Place: Delhi

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MICRO STOCK HOLDING PRIVATE LIMITED OPERATING IN
FINANCIAL INTERMEDIATION AT DELHI
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN	Micro Stock Holding Private Limited CIN: U65923DL2010PTC197855
2.	Address of the registered office	98, Shahzada Bagh, Industrial Area, Old Rohtak Road, New Delhi-110035
3.	URL of website	Not available Details shall be made available from the office of IRP by sending an email at: cirp.microstock@gmail.com
4.	Details of place where majority of fixed assets are located	As per the records available, Corporate Debtor has no fixed assets as on March 31, 2017. Further, no records founds for fixed assets of the Corporate Debtor as on date of initiation of CIRP of the Company.
5.	Installed capacity of main products/ services	Not applicable. The Corporate Debtor was engaged in business of financial intermediary.
6.	Quantity and value of main products/ services sold in last financial year	Nil, no business transaction was reported by suspended director or promoters. As per the available records, no director is found on the Board of the Corporate Debtor. The latest financial are available for FY 2016-17.
7.	Number of employees/ workmen	Nil as on Insolvency Commencement date (As per information provided by ex-management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com after executing confidential undertaking
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com and cc to fcsmayagupta@gmail.com
10.	Last date for receipt of expression of interest	25.02.2023
11.	Date of issue of provisional list of prospective resolution applicants	04.03.2023
12.	Last date for submission of objections to provisional list	09.03.2023
13.	Process email ID to submit EOI	cirp.microstock@gmail.com

Date: 10.02.2023

Place: Delhi

Sd/-

Maya Gupta

Resolution Professional of Micro Stock Holding Pvt Ltd
 IBBI Registration No.: IBBI/IPA-002/IP-N00363/2017-18/11061
 AFA Valid upto 08/11/2023



फॉर्म जी
दिल्ली में वित्तीय मध्यस्थता में परिचालन करने वाली
माइक्रो स्टॉक होल्डिंग प्राइवेट लिमिटेड के लिए
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण
(इन्सॉल्वेंसी एंड बैंकरप्सी (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम,
2016 के विनियमन 36A (1) के तहत)

संबंधित विवरण

1.	कॉर्पोरेट देनदार का नाम, पैन/सीआईएन के साथ	माइक्रो स्टॉक होल्डिंग प्राइवेट लिमिटेड सीआईएन: U65923DL2010PTC197855
2.	पंजीकृत कार्यालय का पता	98, शहजादा बाग, इंडस्ट्रियल एरिया, ओल्ड रोडक रोड, नई दिल्ली-110035
3.	वेबसाइट का यूआरएल	उपलब्ध नहीं है. विवरण आईआरपी के कार्यालय से cirp.microstock@gmail.com पर एक ईमेल भेजकर उपलब्ध कराया जाएगा.
4.	उस स्थान का विवरण जहाँ बहुतांश अचल संपत्तियाँ स्थित हैं	उपलब्ध रिकॉर्ड के अनुसार, 31 मार्च, 2017 तक कॉर्पोरेट देनदार के पास कोई अचल संपत्ति नहीं है. इसके अलावा, कंपनी के सीआईआरपी की शुरुआत की तारीख तक कॉर्पोरेट देनदार की अचल संपत्ति के लिए कोई रिकॉर्ड नहीं मिला.
5.	मुख्य उत्पाद और सेवाओं की स्थापित क्षमता	लागू नहीं. कॉर्पोरेट ऋणी वित्तीय मध्यस्थ के व्यवसाय में लगा हुआ था.
6.	पिछले वित्तीय वर्ष में बेचे गए प्रमुख उत्पादों/सेवाओं की मात्रा और मूल्य	शून्य. मिलावट निदेशक या प्रवर्तकों द्वारा कोई व्यावसायिक लेनदेन की सूचना नहीं दी गई थी. उपलब्ध अभिलेखों के अनुसार, कॉर्पोरेट ऋणी के बोर्ड में कोई निदेशक नहीं पाया गया है. वित्त वर्ष 2016-17 के लिए नवीनतम वित्तीय विवरण उपलब्ध हैं.
7.	कर्मचारियों/वर्कमैन की संख्या	दिवाला प्रारंभ होने की तारीख को शून्य (पूर्व प्रबंधन द्वारा दी गई जानकारी के अनुसार)
8.	दो कॉर्पोरेट के उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाढ़ की घटनाओं के लिए प्रासंगिक लिखियाँ सहित अन्य विवरण यहाँ उपलब्ध हैं	सभी विवरण आईआरपी के कार्यालय 701, विक्रान्त टॉवर, राजेंद्र प्लेस, दिल्ली -110008 पर उपलब्ध कराए गए हैं और गोपनीय उपकरण निष्पादित करने के बाद cirp. microstock@gmail.com पर ईमेल भेजकर मांगा जा सकता है.
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदक हेतु पात्रता यहाँ उपलब्ध है	सभी विवरण आईआरपी के कार्यालय 701, विक्रान्त टॉवर, राजेंद्र प्लेस, दिल्ली -110008 पर उपलब्ध कराए गए हैं और इसे cirp.microstock@gmail. com और cc to fcsmayagupta@gmail.com पर ईमेल भेजकर मांगा जा सकता है.
10.	अभिरुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	25.02.2023
11.	संभावित समाधान आवेदकों की प्रविजनल सूची जारी करने की तिथि	04.03.2023
12.	प्रविजनल सूची पर आपत्ति जमा करने की अंतिम तिथि	09.03.2023
13.	ईओआई जमा करने हेतु प्रोसेस ईमेल आईडी	cirp.microstock@gmail.com

दिनांक: 10.02.2023

स्थान : दिल्ली

हस्ता/-

माया गुप्ता

माइक्रो स्टॉक होल्डिंग प्राइवेट लिमिटेड के रिजॉल्यूशन प्रोफेशनल
 IBBI पंजीकरण संख्या : IBBI/PA-002/IP-N00363/2017-18/11061
 एफएफ 08/11/2023 तक वैध

